

DIVISION BENCH
COURT - I

P-101

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/31(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	BAJAJ FINANCE LIMITED VS PALLISHREE AGRI BIOTECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Debabrata Ganguly, Adv.] For the Financial Creditor
Ms. Debaleena Ganguly, Adv.]

Ms. Neelina Chatterjee, Adv.] For the Corporate Debtor.
Mr. Suvodeep Chakraborty, Adv.]

ORDER

1. Ld. Counsel on both sides Present.
2. Ld. Counsel appearing for the Respondents seeks two weeks' time to file Reply Affidavit.
3. At request, time is granted.
4. List the matter on **07.08.2024** for argument.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**